

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 719/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: G C Chemie Pharmie Ltd.
V/s.
Somil Enterprises Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Sandesh a Pusalkar	Advocate	<u>Pusalkar</u>

ORDER

CP No. 719/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for tomorrow i.e.14.9.2017.

SD / -

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)